NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.253/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M.

Name of the Company Under Section		Sanjay Kariwala & Ors -Vs- Kariwala Fashions Pvt.Ltd. & Ors. 241/242		

1) Mg Ratnanko Banerji, Son Adv Sfor 2) M8 Swapna Choebey, Adv Gresponden 3> Mg Sidharther Sharmar, Adv S 4) M8 Namvaler Baser, Adv S 19/12

- 1. MK, NIKMALYA DASGUPTA, AOV.
- 2. MR. SHAUNAK MITRA, ADV.
- 3. Mr. PRITHA BASU, ADV.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List it on 06/02/2018.

Interim order passed earlier is extended till next date of hearing.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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